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Title: Papers laid on the Table by Ministers.

MADAM SPEAKER: Now, Papers to be laid on the Table of the House.

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): I beg to lay on the Table: -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2760/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

- (1) A copy of the Life Insurance Corporation of India (Staff) Amendment Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 401(E) in Gazette of India dated 13th May, 2010, under sub-section (3) of Section 48 of Life Insurance Corporation of India Act, 1956.

(Placed in Library, See No. LT 2761/15/10)

- (2) A copy of the Foreign Exchange Management (Current Account Transactions) (Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 382(E) in Gazette of India dated 5th May, 2010, under Section 48 of Foreign Exchange Management Act, 1999.

(Placed in Library, See No. LT 2762/15/10)

- (3) A copy of the Securities and Exchange Board of India (Stock Brokers and Sub-Brokers) (Amendment) Regulations, 2010 (Hindi and English versions) published in Notification No. LAD-NRO/GN/2010-11/06/1097 in Gazette of India dated 13th April, 2010, under Section 31 of Securities and Exchange Board of India Act, 1992.

(Placed in Library, See No. LT 2763/15/10)

- (4) A copy of the State Bank of India Employees' Pension Fund (Amendment) Rules, 2005 (Hindi and English versions) published in Notification No. CDO/PM/16/SPL/828 in weekly Gazette of India dated 9th October, 2009, under sub-section (4) of Section 50 of State Bank of India Act, 1955.

(Placed in Library, See No. LT 2764/15/10)

- (5) A copy of the Regional Rural Banks (Appointment and Promotion of Officers and Employees) Rules, 2010 (Hindi and English versions) published in Notification No. S.O. 1663(E) in Gazette of India dated 13th July, 2010, under sub-section (3) of Section 29 of Regional Rural Bank Act, 1976.

(Placed in Library, See No. LT 2765/15/10)

- (6) A copy of the Indian Bank (Employees') Pension (Amendment) Regulations, 2009 (Hindi and English versions) published in Notification No. 16 in weekly Gazette of India dated 23rd April, 2010, under sub-section (4) of Section 19 of Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

(Placed in Library, See No. LT 2766/15/10)

- (7) A copy of the Oriental Bank of Commerce (Employees') Pension (Amendment) Regulations, 2010 (Hindi and English versions) published in Notification No. 3945 in Gazette of India dated 12th March, 2010, under sub-section (4) of Section 19 of Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980.

(Placed in Library, See No. LT 2767/15/10)

(8) A copy of the Notification No. G.S.R. 90 (Hindi and English versions) published in Gazette of India dated 22nd May, 2010, containing corrigendum relating to revision of pay scales of the post of Chairman and the whole-time-Members of Bhakra Beas Management Board with effect from 01.01.2006 issued under sub-section (1) of Section 97 of the Punjab Re-organization Act, 1966.

(Placed in Library, See No. LT 2768/15/10)

(9) A copy of the Notification No. S.O. 901(E) (Hindi and English versions) published in Gazette of India dated 20th April, 2010, together with an explanatory memorandum empowering the officers, not below the rank of Head Constable of the Sashastra Seema Bal, to exercise the powers and perform duties specified in Sections 42 and 67 of the Narcotic Drugs and Psychotropic Substances Act, 1985, within the area of his jurisdiction, issued under Section 42 of the said Act.

(Placed in Library, See No. LT 2769/15/10)

(10) A copy of the Prevention of Money-laundering (Maintenance of Records of the Nature and Value of Transactions, the Procedure and Manner of Maintaining and Time for Furnishing Information and Verification and Maintenance of Records of the Identity of the Clients of the Banking Companies, Financial Institutions and Intermediaries) Second Amendment Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 508(E) in Gazette of India dated 16th June, 2010, under Section 74 of the Prevention of Money Laundering Act, 2002 together with an explanatory memorandum.

(Placed in Library, See No. LT 2770/15/10)

(11) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) The Customs, Central Excise Duties and Service Tax Drawback (Amendment) Rules, 2010 published in Notification No. G.S.R. 354(E) in Gazette of India dated 29th April, 2010, together with an explanatory memorandum.
- (ii) G.S.R. 355(E) published in Gazette of India dated 29th April, 2010, together with an explanatory memorandum making certain amendments in the Notification No. G.S.R. 627(E) dated 29th August, 2008.
- (iii) The Courier Imports and Exports (Electronic Declaration and Processing) Regulations, 2010 published in Notification No. G.S.R. 385(E) in Gazette of India dated 5th May, 2010, together with an explanatory memorandum.
- (iv) The Re-export of Imported Goods (Drawback of Customs Duties) Amendment Rules, 2010 published in Notification No. G.S.R. 519(E) in Gazette of India dated 17th June, 2010, together with an explanatory memorandum.
- (v) The Customs, Central Excise Duties and Service Tax Drawback (Second Amendment) Rules, 2010 published in Notification No. G.S.R. 520(E) in Gazette of India dated 17th June, 2010, together with an explanatory memorandum.
- (vi) G.S.R. 568(E) published in Gazette of India dated 30th June, 2010, together with an explanatory memorandum prohibiting import of goods, that intended for sale or use in India, infringing Acts, mentioned therein.

(Placed in Library, See No. LT 2771/15/10)

(12) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India-Union Government (Indirect Taxes-Central Excise) (No. 11 of 2010-11)-Performance Audit on Excise Duty on Pharmaceutical Products for the year ended March, 2009.
- (ii) Report of the Comptroller and Auditor General of India-Union Government (Defence Services) (No. 12 of 2010-11)-Army and Ordnance Factories for the year ended March, 2009.

(iii) Report of the Comptroller and Auditor General of India-Union Government (Indirect Taxes-Customs) (No. 15 of 2009-10)-Performance Audit on natural or cultured pearls, precious or semi-precious stones, precious metals, metals clad with precious metal and articles thereof, imitation jewellery, coin (Chapter 71 of Customs Tariff Heading) for the year ended March, 2009.

(Placed in Library, See No. LT 2772/15/10)

(13) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended the 31st March, 2010 together with Auditor's Report thereon:-

(i) Baroda Uttar Pradesh Gramin Bank, Raebareli

(Placed in Library, See No. LT 2773/15/10)

(ii) Kshetriya Kisan Gramin Bank, Mainpuri

(Placed in Library, See No. LT 2774/15/10)

(iii) Purvanchal Gramin Bank, Gorakhpur

(Placed in Library, See No. LT 2775/15/10)

(iv) Haryana Gramin Bank, Rohtak

(Placed in Library, See No. LT 2776/15/10)

(v) Karnataka Vikas Grameena Bank, Dharwad

(vi) (PIDena Gujarat Gramin Bank, Gandhinagar

(Placed in Library, See No. LT 2777/15/10)

(vii) Neelachal Gramya Bank, Bhubaneswar

(Placed in Library, See No. LT 2278/15/10)

(viii) Cauvery Kalpatharu Grameena Bank, Mysore

(Placed in Library, See No. LT 2779/15/10)

(ix) Himachal Gramin Bank, Mandi

(Placed in Library, See No. LT 2780/15/10)

(x) Mewar Aanchalik Gramin Bank, Udaipur

(Placed in Library, See No. LT 2781/15/10)

(xi) Pragathi Gramin Bank, Bellary

(Placed in Library, See No. LT 2782/15/10)

(xii) Madhya Bihar Gramin Bank, Patna

(Placed in Library, See No. LT 2783/15/10)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Financial Management, Faridabad, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Financial Management, Faridabad, for the year 2009-2010.

(Placed in Library, See No. LT 2784/15/10)

(15) A copy each of the following Notifications (Hindi and English versions) under Section 27 of the Insurance Regulatory and

Development Authority Act, 1999:-

- (i) The Insurance Regulatory and Development Authority (Sharing of Database for Distribution of Insurance Products) Regulations, 2010, published in Notification No. F. No. IRDA/Reg/1/51/2010 in Gazette of India dated 6th July, 2010.
- (ii) The Insurance Regulatory and Development Authority (Treatment of Discontinued Linked Insurance Policies) Regulations, 2010, published in Notification No. F. No. IRDA/Reg/2/52/2010 in Gazette of India dated 6th July, 2010.
- (iii) The Insurance Regulatory and Development Authority (Insurance Advertisements and Disclosure) (Amendment) Regulations, 2010, published in Notification No. F. No. IRDA/Reg/3/53/2010 in Gazette of India dated 6th July, 2010.
- (iv) The Insurance Regulatory and Development Authority (Licensing of Corporate Agents) (Amendment) Regulations, 2010, published in Notification No. F. No. IRDA/Reg/4/54/2010 in Gazette of India dated 6th July, 2010.

(Placed in Library, See No. LT 2785/15/10)

(16) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 94 of the Finance Act, 1994:-

- (i) G.S.R. 607(E) published in Gazette of India dated 20th July, 2010, together with an explanatory memorandum seeking to waive the service tax leviable on transmission and distribution of electricity for the past period up to 26th February, 2010 for Transmission of electricity and up to 21st June, 2010 for distribution of electricity.
- (ii) G.S.R. 610(E) published in Gazette of India dated 21st July, 2010, together with an explanatory memorandum making certain amendments in the Notification No. 7/2009-Service Tax, dated 3rd February, 2009.

(Placed in Library, See No. LT 2786/15/10)

(17) A copy of the Notification No. G.S.R. 615(E) (Hindi and English versions) published in Gazette of India dated 22nd June, 2010, together with an explanatory memorandum making certain amendments in the Notification No. 64/95-C.E., dated 16th March, 1995, under sub-section (2) of Section 38 of the Central Excise Act, 1944.

(Placed in Library, See No. LT 2787/15/10)

(18) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income Tax Act, 1961:-

- (i) The Income-tax (6th Amendment) Rules, 2010 published in Notification No. S.O. 1261(E) in Gazette of India dated 31st May, 2010, together with an explanatory memorandum containing corrigendum thereto published in Notification No. S.O. 1736(E) dated 19th July, 2010.
- (ii) S.O. 1756(E) published in Gazette of India dated 21st July, 2010, together with an explanatory memorandum making certain amendments in the Notification No. S.O. 2292(E), dated 9th September, 2009.
- (iii) S.O. 1639(E) published in Gazette of India dated 9th July, 2010, together with an explanatory memorandum specifying bonds as "Long-term Infrastructure Bond", subject to certain conditions, for the purpose of Section 80CCF of the Income Tax Act, 1961.

(Placed in Library, See No. LT 2788/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Rural Electrification Corporation Limited and the Ministry of Power for the year 2010-2011.

